

COURT- II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 59 of 2014 & IA No. 111 of 2014
Appeal No. 120 of 2014**

Dated: 23rd February, 2017

Appeal No. 59 of 2014 & IA No. 111 of 2014

In the matter of:

| | | |
|---|-----|----------------------|
| Madhya Pradesh Power Generating Co. Ltd. | ... | Appellant(s) |
| Vs. | | |
| Central Electricity Regulatory Commission & Ors. | ... | Respondent(s) |

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 120 of 2014

In the matter of:

| | | |
|---|-----|----------------------|
| M.P. Power Management Co. Ltd. | ... | Appellant(s) |
| Vs. | | |
| Central Electricity Regulatory Commission & Ors. | ... | Respondent(s) |

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **26.04.2017.**

For Court Master